

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2014

Dated : 17th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttam Galva Steels Ltd. Appellant(s)

Versus

Maharashtra State Electricity Transmission

Co. Ltd. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. D. Manchanda**

Counsel for the Respondent(s): Mr. M.Y. Deshmukh

ORDER

Reply has been filed.

Post the matter for hearing on **25.11.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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